

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 101 OF 2016 &  
IA NO. 245 OF 2016**

**Dated: 29<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S.K. Agrawal  
Dr. A.P. Sinha for R-3 to R-5  
Mr. Pradeep Misra  
Mr. Shashank Pandit for R-10  
Mr. R.B.Sharma for R-13

**ORDER**

List the matter on **24.07.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt